

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s). 8644/2023

(Arising out of impugned final judgment and order dated 07-07-2023 in CRLRA No. 521/2023 passed by the High Court of Gujarat at Ahmedabad)

RAHUL GANDHI

Petitioner(s)

VERSUS

PURNESH ISHWARBHAI MODI & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.135536/2023-EXEMPTION FROM FILING O.T.)

Date : 21-07-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Petitioner(s) Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. R. S. Cheema, Sr. Adv.
Mr. Harin P Raval, Sr. Adv.
Mr. Prashanto Chandra Sen, Sr. Adv.
Mr. Prasanna S., AOR
Ms. Tarannum Cheema, Adv.
Mr. Kanishka Singh, Adv.
Mr. Nikhil Bhalla, Adv.
Mr. Amit Bhandari, Adv.
Mr. Avishkar Singhvi, Adv.
Mr. Siddharth Seem, Adv.
Ms. Swati Arya, Adv.
Mr. Yuvraj Singh Rathore, Adv.

For Respondent(s) Mr. Mahesh Jethmalani, Sr. Adv.
Mr. N.D. Nanavati, Sr. Adv.
Mr. Harshit S. Tolia, Adv.
Mr. P. S. Sudheer, AOR
Mr. Bharat Sood, Adv.
Ms. Riya Dani, Adv.
Mr. Ravi Sharma, Adv.
Ms. Wedo Khalo, Adv.
Ms. Mugdha Pande, Adv.

Mr. Jeet Rajyaguru, Adv.
Mr. Sitesh Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. Issue notice, returnable on 04.08.2023.
2. Mr. P.S. Sudheer, learned counsel, appears and accepts notice for Respondent No.1.
3. In addition to the usual mode, liberty is granted to the petitioner(s) to serve notice through the Standing Counsel for the respondent No.2/State.
4. Learned senior counsel appearing for Respondent No.1 seeks ten days' time to file counter affidavit.
5. Reply to the counter affidavit, if any, be filed by 03.08.2023.

(NARENDRA PRASAD)
ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)
COURT MASTER (NSH)